Amount in INR												
Think & Learn Private Limited Date of commencement of CIRP: 16 July 2024 List of Creditors (Governament Dues) as on 05 September, 2025												
S.No.	Details of Claimant		Details of Claims Received		Details of Cla		ims Admitted		Amount of			
	Department	Governament	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Whether related party?	% of Voting Share in CoC, if any	Contingent Claims	Amount of any mutual dues, that may be set-off		Amount of claim under verification
1	Commercial Tax Department	Tmt. K.Nithya (Assistant Commissioner) T. Nagar Assessment Circle, Government of Tamil Nadu	-	5,91,901	-	Statutory Dues	-	-	-	-	-	5,91,901
2	Commercial Tax Department, Surat	Kanubhai Thakor (Assistant Commissioner) Unit-8, 7th Floor, Government of Gujrat		35,84,826	_	Statutory Dues				-	-	35,84,826
	Commercial Tax Department	Commercial Tax Officer, Audit-4.1 DVO-4, Koramangla, Karnataka		1,84,87,24,424	-	Statutory Dues	-	-	-		-	1,84,87,24,424
1	Commercial Tax Department	Deputy Commissioner of Commercial Taxes, Audit-4.3, DVO-4, Bengaluru	,	3,61,48,93,031	-	Statutory Dues	-	-	T.		-	3,61,48,93,031
5	Income Tax Department	Assistant Commissioner of Income Tax (TDS), Bengaluru		1,67,78,81,240		Statutory Dues	_	-			_	1,67,78,81,240
Total				7,14,56,75,422	•		-			-		7,14,56,75,422